GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2822 ANSWERED ON:30.03.2012 BUYING OF GAS BY NTPC Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) proposes to buy gas at Government approved rate; and
- (b) if so, the details thereof and the present position thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

(a) & (b): NTPC has been availing Government allocated domestic gas at Government approved prices for its existing gas based stations since inception. NTPC has been availing Administered Price Mechanism (APM) gas since 1989, Panna Mukta Tapti (PMT) gas since 1997 at Government approved prices. As regards KG D6 gas, NTPC has been availing the same since November, 2009 at Government approved price.

At the request of NTPC, Ministry of Power has recommended for Allocation/Assurance of 9.70 Million Metric Standard Cubic Metres Per Day (MMSCMD) and 3.92 MMSCMD of gas for Kawas and Gandhar expansion project (2600 MW) and Kayamkulam Stage-II (1050 MW) respectively as per existing norms of 70% Plant Load Factor (PLF).

EGOM on gas pricing and allocation in its meeting held on 24.02.2012 noted inter alia, the requirement of NTPC but no direction has been issued. As no additional domestic gas is likely to be available till 2015-16 as intimated by Ministry of Petroleum & Natural Gas (MOP&NG), developers have been advised not to plan projects based on domestic gas till 2015-16.